

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2128  
ANSWERED ON:22.07.2004  
MONITORING COMMITTEE ON PMGSY  
Singh Dr. Ram Lakhan

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the villages having a population of 500 people would be covered under the Pradhan Mantri Gram Sadak Yojana by 2007;
- (b) if so, the details thereof;
- (c) whether any monitoring committee has been set up to oversee the quality of the works carried out under the said scheme;
- (d) if so, the details thereof; and
- (e) the State-wise details of the works carried out under the scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) The Pradhan Mantri Gram Sadak Yojana seeks to provide connectivity to all Unconnected Habitations in the rural areas with a population of more than 500 persons, through good All –weather roads, by the end of Tenth Plan Period (2007). In respect of the Hill States (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir, Uttaranchal) Desert Areas and Tribal (Schedule-V) areas, the objective is to connect Habitations with a population of 250 persons and above. The actual coverage will depend on the availability of funds.

(c) & (d) Under the PMGSY, quality is sought to be ensured through a three tier Quality Control System, the first two tiers of which are with the State Governments. At the central level, the National Rural Roads Development Agency (NRRDA) engages National Quality Monitors (NQMs), as a third tier to verify at random the quality of road works. The reports of the NQMs are sent to the State Governments to ensure that any infringement / deficiencies detected by the Monitors are rectified and action taken, wherever required as per the PMGSY Guidelines, against those responsible.

(e) A statement indicating State-wise details of the works cleared up to March 2004 is at Annexure.

**ANNEXURE**

Statement referred to in Reply to Part (e) of the Lok Sabha UnStarred Question No.2128 admitted for Reply on 22nd July, 2004.

Value of  
proposals Number of  
Sl.No. Name the State cleared roadworks  
(Rs. in cleared  
crore)

1	Andhra Pradesh	918.53	3733
2	Arunachal Pradesh	127.46	341
3	Assam	429.64	613
4	Bihar	452.87	968
5	Chattisgarh	1086.24	1034
6	Goa	15.16	120
7	Gujarat	279.61	1072
8	Haryana	173.83	85
9	Himachal Pradesh	446.37	743
10	Jammu & Kashmir	171.69	178
11	Jarkhand	472.10	501
12	Karnataka	424.70	1709
13	Kerala	85.40	270
14	Madhya Pradesh	2089.72	2489
15	Maharashtra	680.28	2150
16	Manipur	120.71	790
17	Meghalaya	115.67	317

18	Mizoram	201.85	78
19	Nagaland	124.23	185
20	Orissa	961.81	1722
21	Punjab	139.03	449
22	Rajasthan	1385.40	3289
23	Sikkim	86.27	81
24	Tamil Nadu	550.51	2230
25	Tripura	76.60	247
26	Uttar Pradesh	1564.59	8599
27	Uttaranchal	258.93	213
28	West Bengal	1044.81	754

Total 14484.01 34960